

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/1941/A

From :- Smt. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Buragohain,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati, the 4<sup>th</sup> April, 2018.

Sub:- **Casual Leave along with permission to leave station.**

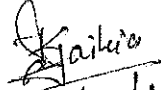
Ref:- Your e-mail dated 03.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 23.04.2018 along with station leave permission from the afternoon of 22.04.2018 till the morning of 24.04.2018 has been granted/~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

  
03/04/18